

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 612
CP-175/241-242/ND/2023
CA/363/2023

IN THE MATTER OF:
Moushume Jha

...APPLICANT

Vs.

M/s Pariksha Labs Pvt. Ltd.

...RESPONDENT

Section
U/s 241-242

Order delivered on 18.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Adv. Samrat Nigam, Adv Ajay Dabas & Adv.
Priyanka Dagar

For the Respondent : Adv. Upamanyu Sharma R-1 and R-2

ORDER

Due to paucity of time, the matter is adjourned to **26.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)